

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

To be Heard on Thursday The 4th day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CRLA/5088/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay in Rep	KUNTAMUKKALA KAMESWARA SURYA TEJA Vs SARELLA NAVEEN KUMAR	YALLABANDI RAMATIRTHA		EAST GODAVARI
2	CRLA/5830/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	MUNGALA VENKATA RAMANAI AH Vs THE STATE OF AP	Y L SIVA KALPANA REDDY		SPS NELLORE
3	CRLA/5835/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	ARJUN VARADHAJI Vs THE STATE OF AP	T NAGARJUNA REDDY		YSR KADAPA

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

To be Heard on Thursday The 4th day of July 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
4	AS/753/2017	VIJANAPALLI NAVAKOTI PULLA RAO (DIED) AND 3 OTHERS Vs CHINNI RADHAKRISHNA	MADHAVA RAO NALLURI	M RAVINDRA SR AP- M RAVINDRA. LC RECORD RECEIVED.	SPS NELLORE
5	CRLA/1959/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	K.KANTHARAO Vs STATE OF AP	Y KOTESWAR RAO	PUBLIC PROSECUTOR (AP) B S REDDY R1-PP. R2- B S REDDY. TRIAL COURT RECORD RECEIVED.	KURNOOL
FOR ORDERS					
6	MACMA/1921/2016	THE NEW INDIA ASSURANCE CO.LTD. Vs KOMMURI SUSEELA & 2 OTHERS	G HARAGOPAL	B PARAMESEWARA RAO R1&R2 APP BY B.PARAMESWARA RAO. R3 SERVICE OF NOTICE HELD SUFFICIENT AS PER C O DATED 22.01.2024. L C RECORD RECEIVED	GUNTUR
7	MACMA/3220/2016	NATIONAL INSURANCE CO LTD. ANANTAPUR Vs H MUTHYALAMMA ANANTAPUR DIST & 6 OTHERS	SRINIVASA RAO K	K PRIYANKA LAKSHMI R1-SERVED. R2 & R3-A.P.HIGH COURT LEGAL SERVICES COMMITTEE ALLOTTED M/S K PRIYANKA LAKSHMI IN COMPLIANCE TO THE C.O. DATED 05/01/2024. R4 & R5-SERVED. R6- AS PER C.O. DT 15.03.24 SERVICE OF NOTICE OF R6 IS TAKEN AS SUFFICIENT. R7-SERVED. L C RECORD RECEIVED.	ANANTAPUR
8	MACMA/2198/2017 IA 1/2017(MACMAMP 5/2017) Permission Petition	UNITED INDIA INSURANCE CO LTD. TPT. CHITTOOR DIST Vs VELURU SWARUPA CHITTOOR DIST & 4 OTHERS	SRINIVASA RAO VUTLA	A CHANDRAIH NAIDU T C KRISHNAN R1 TO R3-APP. BY M/S T C KRISHNAN (4027). R4-DIED VIDE C.T. R5-APP. BY M/S A CHANDRAIH NAIDU. L C RECORD RECEIVED.	CHITTOOR
9	CRLA/316/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition IA 3/2024 Stay Petition	DASARI NAGA SESHULU Vs THE STATE OF ANDHRA PRADESH	GOLLAMUDI NAGASATYANARAYANA	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	VISAKHAPATNAM
10	CRLA/318/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition IA 3/2024 Stay Petition	P. NAGAMANI Vs THE STATE OF ANDHRA PRADESH	GOLLAMUDI NAGASATYANARAYANA	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	VISAKHAPATNAM
FOR ADMISSION					
11	CRLA/553/2019 IA 2/2019 Condone Delay Petition	SARAGADA POLAMMA Vs THE STATE OF ANDHRA PRADESH	E VENKATA REDDY	PUBLIC PROSECUTOR (AP) N SIVA REDDY R1-PP. R2 TO R6 - N SIVA REDDY. TRIAL COURT RECORD NOT RECEIVED.	VIZIANAGARAM

ADMISSION

12	CRLA/1261/2018 IA 2/2018 Leave Petition IA 3/2018 Condone Delay Petition	M.SRINAVASLU Vs THE STATE OF AP. AND ANOTHER	G SRAVAN KUMAR	PUBLIC PROSECUTOR (AP) BUTTA VIJAYA BHASKER R1 STATE PP. R2 VAKALATH FILED BY SRI BUTTA VIJAYA BHASKAR. TRIAL COURT RECORD NOT RECEIVED.	KURNOOL
13	CRLA/1390/2018 IA 1/2018 Condone Delay in Rep IA 2/2018 Condone Delay Petition	STATE REP.BY INSPECTOR OF POLICE(ACB) Vs PACHIPALA BMUNIRAJA	S M SUBHANI (SC FOR ACB AND SPL PP)	SURESH KUMAR REDDY KALAVA TRIA COURT RECORD NOT RECEIVED.	SPS NELLORE
14	CRLA/501/2019 IA 3/2019 Condone Delay Petition	STATE OF ANDHRA PRADESH Vs VASIMALLA BHASKARA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	G V SHIVAJI M JAGADISH KUMAR AISHWARYA NAGULA R1- DIED VIDE C.T. R2- G V SHIVAJI. R3- NOTICE SERVED VIDE PROOF OF SERIVCE FILED. R4- M. JAGADISH KUMAR. R5- AISHWARYA NAGULA. R6- NOTICE SERVED VIDE PROOF OF SERVICE FILED. TRIAL COURT RECORD NOT RECEIVED.	VISAKHAPATNAM
15	CRLA/533/2019 IA 2/2019 Condone Delay Petition	SINGANA OBUL REDDY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	YSR KADAPA
16	CRLA/573/2022	PAINA RONALD @ RAMELU Vs THE STATE OF ANDHRA PRADESH	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
17	CRLA/67/2024 IA 1/2024 Suspension Petition	KODALI SATISH @ SATYAM @ CHINNODU Vs STATE	NAIDU SIVA RAMA KRISHNA	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	KRISHNA
18	CRLA/276/2024 IA 1/2024 Suspension Petition	RAMACHANDRAPU BULLIYA Vs THE STATE OF ANDHRA PRADESH	INAKOLLU VENKATESWARLU	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	GUNTUR
19	CRLA/286/2024 IA 2/2024 Bail (u/s 389(1))	BOTCHA KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	Palaparathi Prabhakar	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	VIZIANAGARAM
20	CRLA/361/2024 IA 2/2024 Suspension Petition	SHAIK ASIF Vs THE STATE OF ANDHRA PRADESH	P MALLIKHARJUNA RAO	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED.	SPS NELLORE

INTERLOCUTORY

21	CRLA/2703/2018 IA 3/2024 Bail (u/s 389(1))	REDDI SATYA RAO Vs THE STATE OF AP	R SIVA SAI SWARUP V V SATISH	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED. PAPER BOOK READY.	VISAKHAPATNAM
22	CRLA/842/2023 IA 2/2023 Bail (u/s 389(1))	PATAN MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	PRAKASAM

FINAL HEARING

23	CRLA/2359/2018 IA 1/2021 Bail (u/s 389(1))	KATHULA SRINU Vs THE STATE OF A.P	K V DURGA DIVAKARR LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY.	SPS NELLORE
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INTERLOCUTORY

24	AS/556/2018 IA 1/2018 Injunction Petition	TALUK HIGH SCHOOL COMITTEE Vs JANDHYALA SAISKALA	M VIDYASAGAR	V S R ANJANEYALU SR APP V S R ANJANEYULU. LC RECORD IS RECEIVED.	GUNTUR
25	AS/16/2022 IA 1/2022 Condone Delay Petition IA 3/2022 Direction Petition AS/261/2016 AS/276/2016	KUNISETTY MADHUSUDHAN RAO Vs K.RAMA MOHAN RAO	N BHARAT BABU	V V N NARAYANA RAO R1 NOTICE RETURNED AS UNSERVED "ADDRESSEE LEFT WITHOUT INSTRUCTIONS". R2 APPE V V N NARAYANA RAO. LC RECORD RECEIVED.	YSR KADAPA
26	AS/261/2016	K M RAOYSR KADAPA DIST Vs K. RAMA MOHAN RAOTAMILNADU AMP ANOTHER	BHANU PRIYA G	V V N NARAYANA RAO R1 NOTICE RETURNED AS "NO SUCH PERSON". R2-APP V V N NARAYANA RAO. LC RECORD RECEIVED.	YSR KADAPA
27	AS/276/2016 IA 1/2022 Fix an Early Date	KUNISETTYMADHUSUDHA N RAO Vs K.T.AFZAL ALL KHAN	BHANU PRIYA G	V V N NARAYANA RAO R1-APP V V N NARAYANA RAO. R2-NOTICE RETURNED AS "NO SUCH PERSON". LC RECORD RECEIVED.	YSR KADAPA
28	AS/613/2023 IA 2/2023 Stay Petition AS/629/2023	INUKONDA CHAKRAPANI Vs ALURU REVATHI BALA	K PALLAVI	Y L SIVA KALPANA REDDY SR APPE Y L SIVA KALPANA REDDY. LC RECORD NOT RECEIVED.	SPS NELLORE
29	AS/629/2023 IA 3/2023 Stay Petition IA 1/2024 For Being Mentioned IA 2/2024 Amendment Petition	INUKONDA CHAKRAPANI Vs KANDUKURI TRIVENI	K PALLAVI	Y L SIVA KALPANA REDDY SR APPE Y L SIVA KALPANA REDDY. LC RECORD NOT RECEIVED.	SPS NELLORE
30	AS/110/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition IA 4/2024 Stay Petition	BATHULA NARASAMMA Vs VEMULA NAGENDRAM	Dr SAYYED BABU SHAIK	POKALA BIPPIN SRI V.S AS PER MEMO PROOF OF SERVICE VIDE USR/28621/2024, R1, R3 - SERVED (BUT ACKNOWLEDGMENTS NOT FILED). R2- APP BY P BIPPIN SRINIVAS. R4 SERVED (ACKNOWLEDGMENT FILED). LC RECORD RECEIVED.	GUNTUR
31	AS/134/2024 IA 1/2024 Stay Petition	BOLEM HARI BABU Vs M/S RAVINDRA BHARATHI EDUCATIONAL ACADEMY	M.V.RAMANA KUMARI	SR SERVED. LC RECORD RECEIVED.	KRISHNA
32	AS/250/2024 IA 1/2024 Injunction Petition	PAMULA ASHOKA CHAKRAVARTHI Vs CHINTA LAKSHIMI	P VEERRAJU	DASARI S V V S V PRASAD SR APPE DASARI S V V S V PRASAD. LC RECORD NOT RECEIVED.	EAST GODAVARI

FINAL HEARING

33	AS/117/2017	SIRIMALLI VENKATESH Vs D. ANJALI RAO	VELAGANI NARASIMHULU	M BALASUBRAHMANYAM R1,R2 APP BY BALASUBRAMANYAM. LC RECORD AVAILABLE.	VISAKHAPATNAM
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34	AS/136/2017	MOADDIPOTI VENKATA SATYA RAMU Vs KORUPURI RAMA RAO	P R K AMERANDRA KUMAR	VENKAT CHALLA SR APP VENKAT CHALLA. LC RECORD RECEIVED.	EAST GODAVARI
35	AS/199/2017	T. RAVI KISHORE Vs K. THUKARAM	PARVATHA VARDHANI V	SODUM ANVESHAR1 APP BY SODAM ANVESHAR2 TO R6 - REMAINED EX-PARTIES VIDE LOWER COURT JUDGMENT. LC RECORD RECEIVED.	KURNOOL
36	AS/538/2017	LINGAM MANI Vs VEGESINA SUBBARAJU	BS KARTIK & PRASAD ESR	P DURGA PRASAD R1 APP BY P DURGA PRASAD. R2 DIED VIDE C.T. R3-REMAINED EXPARTE VIDE LOWER COURT JUDGMENT. LC RECORD RECEIVED.	WEST GODAVARI
37	AS/722/2017	MANDALA SRINIVAS Vs MAILADI YEDUKONDALU	KRISHNA C V GRANDHI	S A V SAI KUMAR E V V S RAVI KUMAR R1 APP BY S A V SAI KUMAR. R2 APP BY E.V.V. S RAVI KUMAR. LC RECORD RECEIVED.	EAST GODAVARI
38	AS/916/2017 IA 1/2018 Stay Petition IA 1/2020 Stay Petition IA 1/2021 Extension Petition	THE DIVISIONAL ENGINEER Vs MALLELA LAKSHMI YASODA	V R REDDY KOVVURI (SC FOR APCPDCL)	K KOUTILYA K ANANDA RAO R1 TO R5 APP BY K KOUTILYA. LC RECORD RECEIVED.	PRAKASAM
39	AS/1198/2017	K. GIRI BABU Vs G.H.SREENIVAS	N RANGA REDDY	SR NOTICE RETURNED AS PARTY LEFT. LC RECORD RECEIVED.	ANANTAPUR

INTERLOCUTORY

40	MACMA/1234/2016 IA 1/2016(MACMAMP 68/2016) Condone Delay Petition	APSRTC. MUSHEERABAD HYD Vs SHIRDI SAI ELECTRICALS KADAPA DIST	K VISWANATHAM (SC FOR APSRTC)	BHASKAR GANDHAM SR-APP. BY GANDHAM BHASKAR (15137) L C RECORD NOT RECEIVED. NOTE PUT UP IN THE BUNDLE.	YSR KADAPA
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FINAL HEARING

41	MACMA/1597/2016 X OBJ/6/2024	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SMT. BAROTHU ANURADHA & 4 OTHERS	SOLOMON RAJU MANCHALAFOR (APSRTC)	BATTULA SANJIAIH GANDHI CH B R P SEKHAR R1 & R4 APP. BY M/S BATTULA SANJIAIH GANDHI (22382). R2 & R3-MINORS REP. BY R1 VIDE C.T. R5-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED.	KRISHNA
42	X OBJ/6/2024	BAROTHU ANURADHA Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	BATTULA SANJIAIH GANDHI	-	-
43	MACMA/2909/2016	BOYA SAVITHRI Vs SYED JEELANI BASHA	N CHANDRA SEKHAR REDDY	A JAYANTHI R1-REMAINED EXPARTE BEFORE THE TRIBUNAL VIDE C.O. DT 2/11/16. R2-APP BY M/S A JAYANTHI. L C RECORD RECEIVED.	ANANTAPUR

44	MACMA/189/2017	KOKKALA LALITHA @ K.BHARATHI & 4 ORS Vs S.BABUDDIN BASHA & ANR	D KODANDARAMI REDDY	CHEKURI SRIPATI RAO R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSE DIED"). R2-APP. BY M/S CHEKURI SRIPATI RAO. L C RECORD NOT RECEIVED	CHITTOOR
45	MACMA/23/2022 MACMA/18/2021 MACMA/19/2021 MACMA/25/2022	PALLI SURYA RAO Vs E V RAO	V HEMANTH KUMAR	P SATYA MANJULA VINOD KUMAR TARLADA (SC FOR APSRTC) R1-NOTICE SERVED AS PER THE POSTAL TRACK ATTACHED. ACKNOWLEDGEMENT NOT YET RECEIVED TO THE REGISTRY. R2-APP BY M/S VINOD KUMAR TARLADA. R3 & R4-SERVICE OF NOTICE HELD SUFFICIENT AS PER THE C.O. DATED 28.11.23. R5-APP BY M/S P SATYA MANJULA. LC RECORD RECEIVED.	EAST GODAVARI
46	MACMA/18/2021	THE APSRTC Vs PALLI SURYA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC)	V HEMANTH KUMAR P SATYA MANJULA R1 TO R5 - V.HEMANTH KUMAR. R6-NOT NECESSARY PARTY VIDE C.T. R7-SERVICE HELD SUFFICIENT VIDE C.O.DATE 28.02.2024. R8-SERVED. R9-P.SATYA MANULA. LC RECORD RECEIVED.	EAST GODAVARI
47	MACMA/19/2021 IA 3/2022 For Being Mentioned	THE APSRTC Vs PALLI SURYA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC)	V HEMANTH KUMAR P SATYA MANJULA KURELLA RAMALINGESWARA SWAMY R1 TO R5-V.HEMANTH KUMAR. R6-NOT NECESSARY PARTY VIDE C.T. R7-SERVICE HELD SUFFICIENT VIDE C.O.DATE 28.02.2024. R8-APP K.RAMALINGESWARA SWAMY. R9-APP P.SATHYA MANULA. LC RECORD RECEIVED.	EAST GODAVARI
48	MACMA/25/2022	PALLI SURYA RAO Vs E.V.RAO	V HEMANTH KUMAR	P SATYA MANJULA VINOD KUMAR TARLADA (SC FOR APSRTC) R1-UNSERVED(AS PER MEMO PROOF OF SERVICE FILED VIDE USR 30097/24). R2-APP VINOD KUMAR TARLADA. R3-UNSERVED RETURNED (AS PER POSTAL ENDORSEMENT"NO SUCH ADDRESSEE IN THIS VILLAGE"). R4-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O.DATED 28.11.2023. R5-APP P.SATYA MANJULA. LC RECORD RECEIVED.	EAST GODAVARI

49	MACMA/17/2016	APSRTC REP BY ITS R.M. ANANTHAPURAM DIST & ANR Vs P MAHABOOB PEERA ANANTHAPURAMU DIST	K VISWANATHAM (SC FOR APSRTC)	NAME OF THE RESPONDENT:- MAHABOOB PEERA S/o Late Mahaboob Sab. SR NOTICE SERVED. L C RECORD RECEIVED.	ANANTAPUR
50	MACMA/1221/2016	POLUMURI SAMPATH RAO V SAI KUMAR Vs DATLAVENKATA RAMANA RAJU AND 2 OTHERS		K SATYANARAYAN MURTHY(SC FOR APSRTC) VINOD KUMAR TARLADA (SC FOR APSRTC) R1 & R3-DISD. VIDE C.O. DATED 27/02/2015 R2-APP. BY M/s. VIOND KUMAR TARLADA . L C RECORD RECEIVED.	EAST GODAVARI

NOTE:- AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP.